

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO: 1799
TO BE ANSWERED ON 17.03.2022

Project pending for environmental clearance

1799. SMT. AMBIKA SONI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a large number of development/infrastructure/road projects are pending with Government for environmental clearance;
- (b) if so, the details thereof, State-wise especially from Punjab; and
- (c) the steps taken by Government for providing early environmental clearance to such pending projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) As on date, 104 proposals from all across the country including for the State of Punjab, are being dealt at the Central level for Environmental Clearance (EC). The state-wise detail of these projects is at **Annexure**. Further, as per information available on PARIVESH 3937 proposals are being dealt at State level by concerned State Environment Impact Assessment Authorities (SEIAAs), including for the State of Punjab, for EC.

(c) A number of steps have been taken by the Central Government to streamline and expedite Environment Clearances, which *inter-alia* includes the following:

- i. Ministry has launched a single window online PARIVESH (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) portal on 10th August, 2018 in an effort to automate the entire process of clearances.
- ii. Expert Appraisal Committee (EAC) meetings for appraisal of projects for EC at Central level are now conducted twice a month in the ministry.
- iii. Various other initiatives have also been taken by the Ministry through policy and technological interventions to remove redundancies and to ensure transparent and simplified process of clearance without compromising on rigor of the environmental concerns.

ANNEXURE TO THE REPLY FOR RAJYA SABHA UNSTARRED QUESTION NO 1799 FOR ANSWER ON 17.03.2022

State wise detail of project proposals being dealt at Central level in the Ministry for Environmental Clearance

Sl. No.	State	No. of Proposals
1.	West Bengal	4
2.	Bihar	2
3.	Karnataka	5
4.	Maharashtra	13
5.	Madhya Pradesh	6
6.	Gujarat	13
7.	Assam	3
8.	Punjab	4
9.	Uttar Pradesh	6
10.	Odisha	7
11.	Haryana	11
12.	Jharkhand	3
13.	Tamil Nadu	1
14.	Rajasthan	1
15.	Kerala	15
16.	Himachal Pradesh	1
17.	Chhattisgarh	7
18.	Uttarakhand	2
Total		104